

HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE- 02/ 2024-25 A. D. (Establishment)

Sealed quotations are invited from the bona-fide and reputed registered firms/ Suppliers/ authorized dealers (having office and after sales/ service located at Patna) for supply of one (01) new Heavy duty multi-functional printer-cum-photocopier machine to this Hon'ble Court.

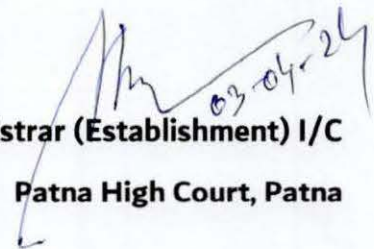
Terms and conditions-

1. Heavy duty multi-functional printer-cum-photocopier machine copying speed should be 45-55 ppm with features like SPDF, Duplex, Scanner, USB printing, Internet/LAN/ Wi-Fi connectivity etc.
2. Photocopier Machines with latest/updated/advanced technology would be preferred.
3. The registered Firms/ Suppliers/ authorized dealers must have Office/ Branch and after sales/ service located at Patna.
4. The article should be in original and good condition.
5. The rate quoted in the tender should be inclusive of GST and service charges.
6. GST number and PAN should be furnished in the quotation.
7. The Court reserves the right to accept or reject any or all quotations without assigning any reason whatsoever.
8. Defective materials should be replaced immediately by the firm concerned free of cost, within the warranty period.
9. No advance payment shall be made and the firm shall submit its bill, in duplicate, for payment after supply of article.
10. Payment will be made in account of the firm through CFMS instead of cash.

11. Statement regarding any previous supplies made to government institutions may be provided.

Each page of bid should be duly signed and stamped by the suppliers. The bid complete in all respect, should be submitted in the Chambers of the undersigned within fourteen (14) days from the date of publication of the notice on official website of Patna High Court, Patna i.e. <https://patnahighcourt.gov.in/notices/tenders>.

Dated: 03.04.2024


Registrar (Establishment) I/C
Patna High Court, Patna